

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 234
CAA-52(ND)/2022

IN THE MATTER OF:

M/s. Zenith Telecommunications Pvt. Ltd. And Lemon Electronics Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 01.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the RD

: Adv. Shankari Mishra, Adv. Niharika Tanwar

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **22.05.2023.**

Sd/-
(Court Officer)